

HIGH COURT OF SIKKIM
GANGTOK

No. 652./HCS

Dated: 18/02/2020

OFFICE ORDER

In terms of the appointment Order No. 3980/G/DOP dated 29.01.2020 issued by the Department of Personnel, Government of Sikkim, Ms. Rohini Rai is hereby posted as Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, South Sikkim.

Ms. Rohini Rai shall report to the District & Sessions Judge, South District at Namchi, on or before 20.02.2020 and until further orders to undergo training in the Office of the District & Sessions Judge South District at Namchi, South Sikkim w.e.f 20.02.2020 to 19.03.2020 as per the training module of Sikkim Judicial Academy.

The date of joining for all other purpose will be treated as 06.02.2020 i.e the date of submission of joining report in the High Court and will be on probation for a period of 2 (two) years.

By Order,

Sd/-
REGISTRAR GENERAL

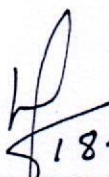
Memo No. V (251) Confdl/HCS/13235-75

Dated: 18-2-2020

Copy to:

1. Ms. Rohini Rai as Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division, South Sikkim.
2. The District & Sessions Judge , South District at Namchi, South Sikkim
3. The Commissioner –cum- Secretary, Hon'ble the Governor of Sikkim, Raj Bhavan, Gangtok.
4. The Chief Secretary-cum- Home Secretary, Government of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Additional Registrar-cum- PPS to Hon'ble the Chief Justice, High Court of Sikkim for his Lordship's kind information. .
8. The Additional Registrar-cum- PPS to Hon'ble Judge, High Court of Sikkim for her Ladyship's kind information.
9. The Private Secretary to Hon'ble Judge, High Court of Sikkim for his Lordship's kind information.
10. The Special Secretary, Department of Personnel, Government of Sikkim, Gangtok.
11. The District & Sessions Judge (West) at Gyalshing.
12. The District & Sessions Judge (North) at Mangan.
13. The District & Sessions Judge (East) at Gangtok.
14. The Legal Remembrancer-cum-Law Secretary, Law Department, Government of Sikkim, Gangtok.

15. The District & Sessions Judge, (Spl. Div. -I) at Gangtok.
16. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
17. The Director, Sikkim Judicial Academy, Sokeythang & District & Sessions Judge (Spl. Div. -II) I/C at Gangtok.
18. The Additional Director, Sikkim Judicial Academy, Sokeythang.
19. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
20. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok & North I/C at Mangan.
21. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
22. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok and In-charge of the Court of Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division & Rongli Sub-Division, East Sikkim.
23. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi and In-charge of the Court of Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim
24. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
25. The Civil Judge-cum-Judicial Magistrate; Soreng Sub-Division, West Sikkim and In-charge of the Court of Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, South Sikkim.
26. The Civil Judge-cum-Judicial Magistrate (North) at Mangan, and In-charge of the Court of Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim & Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim (Stationed at Gangtok)
27. The District Magistrate (East) at Gangtok.
28. The District Magistrate (North) at Mangan.
29. The District Magistrate (South) at Namchi.
30. The District Magistrate (West) at Gyalshing.
31. The President, Bar Association of Sikkim, Gangtok.
32. The President, Namchi Bar Association, South Sikkim, Namchi.
33. The Gazette Section, Home Department, Government of Sikkim for publication in Government Gazette.
34. The All Section In-charge, High Court of Sikkim, Gangtok.
35. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
36. Guard File.
37. File.


18.02.2020.
REGISTRAR